

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 40

C.P. (IB)/492(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **28.06.2024**

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s KRISHNA**
LALLUBHAI CHITALIA

SECTION 59 (1) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Adv. Dhvani Gala for the Financial Creditor is present and Adv. W. Agarwallah for the Corporate Debtor is also present.
2. Ld. Counsel for the Respondent seeks some time, as the arguing counsel is not available.
3. List this matter on **04.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/